

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO. 465/2025

SANJAY SHARMA

PETITIONER(S)

VERSUS

UNION OF INDIA & ORS.

RESPONDENT(S)

(FOR ADMISSION and IA No. 115174/2025 - STAY APPLICATION)

Date : 13-05-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) :

Mr. Kapil Sibal, Sr. Adv.
Mr. Talha Abdul Rahman, AOR
Mr. Syed Mohammed Haider Rizvi, Adv.
Ms. Rupali Samuel, Adv.
Mr. M Shaz Khan, Adv.
Mr. Sudhanshu Tewari, Adv.
Mr. Faizan Ahmed, Adv.
Mr. Rafid Akhter, Adv.

For Respondent(s) : Mr. K.M. Nataraj, ASG
Mr. Kanu Agarwal, Adv.
Mr. Gaurang Bhushan, Adv.
Mr. Mayank Pandey, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Mohit D. Ram, AOR
Mr. Rohan Ahuja, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Tag with Writ Petition (Civil) No. 161 of 2025.

(POOJA SHARMA)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)